

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN

O.A. 995 of 2019

IN THE MATTER OF-

CHANDER SINGH

... APPLICANT

VERSUS

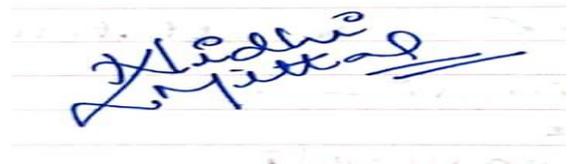
UNION OF INDIA & ORS.

... RESPONDENTS

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Filed by



Adv, Nidhi Mittal
Counsel for Applicant
MB; 8447971163
Email; nidhi.mittal0405@gmail.com



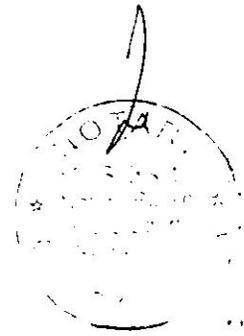
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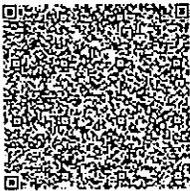
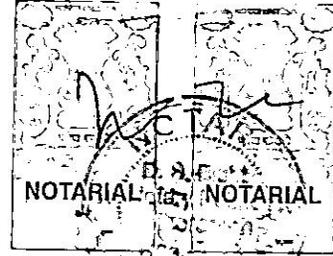
Government of Uttarakhand

e-Stamp



Certificate No.	: IN-UK96538768780113S
Certificate Issued Date	: 07-Nov-2020 01:38 PM
Account Reference	: NONACC (SV)/UK1224804/ PITHORAGARH/ UK-PT
Unique Doc. Reference	: SUBIN-UKUK122480496315517272473S
Purchased by	: CHANDER SINGH
Description of Document	: Article 4 Affidavit
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: CHANDER SINGH
Second Party	: NATIONAL GREEN TRIBUNAL
Stamp Duty Paid By	: CHANDER SINGH
Stamp Duty Amount(Rs.)	: 10 (Ten only)

D. S. Bisht
Advocate/Notary Public
Govt. of India



Please write or type below this line.....

(Signature)

Solemnly Affirmed before me to day
At 10:40 a.m. p.m.
by Chander Singh
the deponent is identified by Sri/K.m./
Smt. Saty
I have satisfied my self by examining that
he/she underst and the Contents of this
affidavit Document

(Signature)

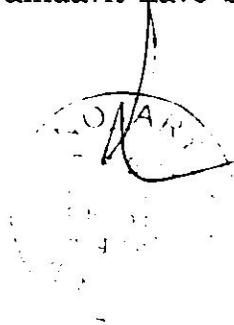
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3. In case of any discrepancy please inform the Competent Authority.

AFFIDAVIT

I, Chander Singh, S/o Jagat Singh Aged About 47 Years R/O Kanalichhina Road, Dundu, Charandev, Pithoragarh, Uttarakhand-262541, do hereby solemnly affirm and declare as under:

1. That I am the Original Applicant in Original Application No. 995/2019 titled "Chander Singh Vs Union Of India" And Ors. Which is pending before the Hon'ble National Green Tribunal, New Delhi against M/s N.B. Minerals Corporation having office at Parashar Niwas Niwaran Nagar, Gali No. 1 Nawabi Road Halwani, Nainital-263139.
2. I state that, I am well conversant with the facts and circumstances of the above mentioned Original Application and other Interlocutory applications filed before the Hon'ble National Green Tribunal.
3. I state that the mining unit i.e. M/s N.B Minerals Corporation is following the all environment norms, maintaining dumping yard, no environment damage and no illegal mining on ground observed at present and the unit has been following all the EC Conditions.
4. I further state that the present Original Application filed under the misguidance of some local people and Government officials with their malafied intention and to fulfil the purpose of Government Officials.
5. I further state that the deponent wish to withdraw this present Original Application No. 995/2019 titled "Chander Singh Vs Union Of India" which is no more serving any purpose as the mining unit is following all the requisite environment norms.
However, the Applicant/Deponent most humbly prays that this Hon'ble Tribunal may kindly dispose of this application along with all the Interlocutory Applications.
6. I state that the content of the affidavit are true and correct and based on personal knowledge of the deponent and the present affidavit have been drafted under my instruction



Chander Singh

and the same has been read over to deponent and explained to me my vernacular language.

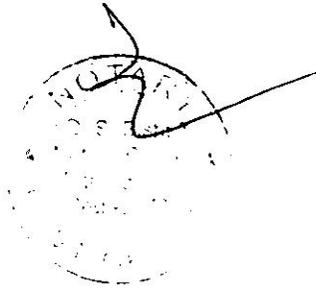
7.I further state that the deponent signing this affidavit without any force, threats, undue influences, pressure, promise and coercion or otherwise, after understanding/explained the same to me. It is further stated that the averment made in above mentioned paragraphs are true and correct & best in my knowledge.

handra
DEPONENT

VERIFICATION

Verified at Pithoragarh, Uttarakhand on 07th day of November, 2020 that the contents of paragraphs of the above affidavit are true and correct to my knowledge and nothing material has been concealed therefrom.

handra
DEPONENT



Du
21/11/2020
D. S. Bisht
Advocate/Notary Public
Govt. of India
Distt. Pithoragarh, (U.K.)



Nidhi Mittal <nidhi.mittal0405@gmail.com>

In the matter of: 'Chander Singh vs. Union of India & Ors.', O.A. No. 995/2019, pending before the Hon'ble NGT.

1 message

Nidhi Mittal <nidhi.mittal0405@gmail.com>

Wed, Nov 18, 2020 at 9:15 PM

To: gehlot.cpcb@gov.in, cpcb.lucknow@gmail.com, patil.cpcb@nic.in, nazim.cpcb@nic.in, nbmineralscorporation@rediffmail.com

Bcc: Sandeep Mishra <advocatesandeep1993@gmail.com>

Dear All,

Please find attached an advance service of an affidavit to be filed on behalf of the Applicant in the captioned matter.
Kindly acknowledge the receipt of the same.
This is for your information and necessary action

--

Regards,

Nidhi Mittal, Advocate
(+91) 8447971163
nidhi.mittal0405@gmail.com

**chander singh Affidavit.pdf**
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